

Seventeenth Loksabha

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Title: Regarding banning of students Union in Kerla.

SHRI HIBI EDEN (ERNAKULAM): Sir, I would like to draw the attention of the House to a very important matter, a heinous crime committed by the goons of the Students' Federation of India (SFI) in Trivandrum Government Law College. A girl student was brutally beaten up. Unit president of the Kerala Students' Union, KSU, Sapna and her colleagues were very brutally beaten up by the SFI ... * in the State. Sir, Students' Federation of India should be banned like a terrorist organisation because the number of crimes committed every day by this particular organisation is unimaginable. With the help of the State Government, the students are ganged and beating the opposite parties, the students who do believe in their Left ideology have been brutally and massively attacked. The Government should take proper action. I urge the Central Government to intervene in this matter. Thank you, Sir.